NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 27-A to D of 2016, MCA 1/2016 in TP 27-C/2014 with TP No. 27/397-398/NCLT/AHM/2016 (New) CA Nos. 190/2013, 11&295/2014, CA 26/2016, MCA _ /2016 in CA 295/2014 With CP No. 49/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

Name of the Company:

Kusum Tibrewal & Ors.

V/s.

Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

ASHOK MEHTA P.C.S. A.R. for Petitioness

ORDER

Learned PCS Mr. Ashok Mehta present for the Petitioner. None present for the Respondents.

Letter is sent by Mr. Suriyanarayanan, Learned Advocate for Respondents, requesting for adjournment on the ground that his brother died.

List the matter on 28/2/2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of February, 2017.